

Annexure-1
Name of the corporate debtor: M R Nirman Private Limited
Date of commencement of CIRP: 5th September, 2024
Revised List of creditors as on: 17th April, 2025

List of secured financial creditors belonging to any class of creditors

(Amount in Rs)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amt of any mutual dues, that may be set-off | Amt of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-----------------------------------|--------------------|---------------------------|----------------|---------------------------|----------------------------|-------------------------------------|--|------------------------|--------------------------|----------------------------|---|---------------------------|------------------------------------|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security Interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | UCO Bank, Dum Dum Branch, Kolkata | AAACU 3561B | 18/09/24 | 80,98,490.50 | 80,96,714.53 | Secured Financial Creditor | Yes | Guarantee of 1. Mr. Debashis Dhar, Director 2. Mr. Kunal Dhar, Director 3. Mr. Sanjoy Dutta | NIL | 100% | NIL | NIL | 1,775.97 | NIL | Claim on account of cash credit facilities provided by UCO Bank to Corporate Debtor. Claim pertaining to Interest amount admitted based on the final details and supporting documents provided on 16/04/2025. |